

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.24
CP (IB)/2/9/GB/2023**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

M/s. Walchandnagar Industries Limited
Versus
M/s. Green Valley Industries Limited

Section: Under Section 9 of IBC, 2016

S. NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. AMIR ARISWALA	Advocate	Applicant	Present in Video
2.	MR. R.BANERJEE	Advocate	Respondent	Conference

ORDER

Date of Order: 18.05.2023

This matter is taken up through Video Conferencing. Heard the learned Counsel for the both sides.

2. **List the Matter along with connected matters on 15.06.2023.**

Sd/-

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**